Hindi speaking and for the non-English drivers, it is creating problems; and

(c) if so, whether Goveonment propose to have these guidance boards written in Hindi also?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) and (c) The conceaned authorities are being directed to put up sing/guidance Boards both in English & Hindi.

Modernisation Of Ceramic Industries

5949. SHRI ARJUN SETHI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have made any plan for the modernisation of some ceramic industry; and
- (b) if so, the details regarding the names of Ceramic industry units in various parts of the country considered for modern sation programme?

THE MINISTER OF STATE IN THE MINISTERY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) and (b) No specific plan for modernisation ceramic industry as such has been drawn up. However, as and when any request for import of machinery, drawings & designs or technical know-how for modernisation is received, the same is considered on merits. Some units in the small scale sector hove also registered themselves with the Small Industries Development Organisation for in plant studies etc.

Setting Up Of a Cement Plant in Indonesia

5950. SHRI ARJUN SETHI: Will the Minister of INDTSTRY be pleased to state:

- (a) whether it is a fact that a Cement Plant is going to be set up in Indonesia with the support of the Ministry;
 - (b) if so, the cost of that project and

the contribution made by India in setting up of that plant; and

(c) the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTERY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) and (b) The projects & Equipment Corporation of India Limited, a public sector undertaking under the administrative control of the Ministry of Commerce are setting up a cement plant in Indones a on a turnkey basis. The total contract value of the project is Rs. 5.71 crores,

(c) Major project engineering activities have been completed and civil construction is in progress at site. Manufacture of machinery is under way and the first shipment from India is scheduled for despatch shortly.

Border Disputes Over Ownership Of Land In States

5951. SHRI B. V. DESAI: Will the Minister of HOME Affairs be pleased to state:

- (a) whether dispute over ownership of nearly 12000 bighas of land between farmers of adjoining villages along the Bihar-Uttar Pradesh, border had created tension in the area;
- (b) if so, whether such types of border disputes are not only in Bihar but in various other states also;
- (c) if so, what are the States where such types of border disputes have been hanging fire for the last so many years and what steps Union Government propose to take to deal with the situation; and
- (d) by what time Government propose to help the States concerned in settlement of these disputes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Despite the fact that erstwhile fluctuating boundaries between the States of Bihar and Uttar pradesh have been

replaced by fixed boundaries in terms of the Bihar and Uttar pradesh (Alteration of Boundaries) Act, 1968, there have been occasional disputes between individuals involving contending claims in regard to rights of onwership and cultivation of land in the territories transferred under the law from one State to the other. In a similar case of fluctuating river boundary between Haryana and U. P., certain disputes involving claims of farmers of these States regarding such rights have also arisen and the concerned parties have taken the matter to the court.

(c) and (d) As the individual owner ship and cultivatory rights in respect of land are governed by the revenue laws of the State Governments, any dispute involving contending claims in regard to such rights even in the case of land affected by any law providing for alteration of boundaries is within the purview of the State Governments concerned and is eventually determined by the Courts of law. The Government of India would, however, be glad to provide assistance to the State Governments if any specific proposal is received from them in this regard.

Study Regarding Profit And Loss Of Various Steel Plants

5952. SHRIK. PRADHANI: Will the Ministhr of STEEL AND MINES be pleaed to state :

- (a) whether Government have made any study regarding the profit/loss of various public and private sector Steel Plants; and
- (b) if so, the details of loss or profit made by each steel plant in 1981-82?

MINISTER OF STATE IN THE THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE): (a) and (b) The profit/loss made by major steel plants during 1981-82 is given below :-

profit (+)/Loss (-)
(Rs. in crores)

Bhilai Steel Plant (+) 66.09 Durgapur Steel Plant (+) 0.70

1	2
Rourkela Steel Plant	(-) 21.71
Bokaro Steel Plant	(+) 6,54
Alloy Steels Plant	() 6.64
Salem Steel Plant	(-) 0.13
Indian Iron & Steel	
Company	(-) 37.11
Tata Iron & Steel	
Company	(+) 47.65

Closure Of Cottage Industries In Orissa

5953. SHRI K. PRADHANI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether cottage industries in the villages of Orissa are on the verge of being closed;
- (b) the percentage of the total villages in India in which traditional cottage industries have been set up; and
- (c) what incentives have been given by the Central Government for setting up cottage industries in the State of Orissa during the Sixth Five Year plan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) to (c) According to information furnished by the Reserve Bank of India there were 849 sick small scale units in orissa as at the end of 1981. The District Industries Centres render all services and assistance to entrepreneurs for setting up small and cottage industres all over the country. All the 13 districts of orissa have been covered under the District Industries Centres programme. Under this programme, 60369 units have been established in 1981-82 in Orissa generating employment of 113364 persons.

Resealch Project Reports on Atrocities on Harijans in Gujarat

5954 : PROF MADHU DANDAVATA : Will the Minister of HOME Affairs be pleased to state: